

ANNUAL REPORT OF CENTRAL COUNCIL FOR RESEARCH IN UNANI MEDICINE, NEW DELHI FOR 1978-79 AND STATEMENT FOR DELAY, NOTIFICATIONS UNDER PREVENTION OF FOOD ADULTERATION ACT, 1954 ANNUAL REPORT OF INDIAN ASSOCIATION FOR ADVANCEMENT OF MEDICAL EDUCATION, NEW DELHI FOR 1978-79 AND A STATEMENT FOR DELAY ETC. ETC.

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI B. SHANKARANAND): On behalf of Shri Nihar Ranjan Laskar, I beg to lay on the Table—

- (1) A copy of the Annual Report (Hindi and English versions) of the Central Council for research in Unani Medicine, New Delhi, for the year 1978-79 and 1979-80 alongwith Accounts and the Audit Report thereon.
- (2) A statement (Hindi and English versions) showing reasons for delay in laying the above Report. [*Pleased in Library See. No. LT—3253/81*].
- (3) A copy each of the following Notification (Hindi and English versions) under sub-section (2) of section 23 of the Prevention of Food Adulteration Act, 1954:—
 - (i) The Prevention of Food Adulteration (Second Amendment) Rules, 1981, published in Notification No. G.S.R. 290(E) in Gazette of India dated the 13th April, 1981 together with a corrigendum thereto published in Notification No. G.S.R. 891 in Gazette of India, dated the 3rd October, 1981.
 - (ii) The Prevention of Food Adulteration (Second Amendment) Rules, 1981, published in Notification No. G.S.R. 503 (E) in Gazette of India dated the 1st September, 1981 together with a corrigendum thereto published in Notification No. G.S.R. 1056 in Gazette of India dated the 5th December, 1981.

[*Pleased in Library See No. LT—3254/81*].

- (4) A copy of the Annual Report (Hindi and English versions) of the Indian Association for Advancement of Medical Education, New Delhi, for the year 1978-79 alongwith Audited Accounts.
- (5) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (4) above.
- (6) A copy of the Annual Report (Hindi and English versions) of the Indian Association for the Advancement of Medical Education, New Delhi, for the year 1979-80 alongwith Audited Accounts.
- (7) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (6) above. [*Pleased in Library See. No. LT—3255/81*].

NOTIFICATIONS UNDER MOTOR VEHICLES ACT, 1939 AND FIVE STATEMENTS FOR DELAY.

THE MINISTER OF STATE IN THE MINISTRY OF SHIPPING AND TRANSPORT (SHRI BUTA SINGH): I beg to lay on the Table—

- (1) A copy each of the following Notifications (Hindi and English versions) under sub-section (4) of section 133 of the Motor Vehicles Act, 1939:—
 - (i) The Delhi Motor Vehicles (Fifth Amendment) Rules, 1980, published in Notification No. SECE. 3 (26)/80-Tpt/9014 in Delhi Gazette, dated the 18th September, 1980.
 - (ii) The Delhi Motor Vehicles (Sixth Amendment) Rules, 1981, published in Notification No. SECE. 3(19)/80-Tpt in Delhi Gazette dated the 16th January, 1981.